

**15.35-1/2 hrs.**

**Title:** Introduction of Constitution (Amendment) Bill, 2000 (Insertion of new article 18A).

SHRI RAMDAS ATHAWALE (PANDHARPUR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

SHRI RAMDAS ATHAWALE : I introduce the Bill.

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